GOVERNMENT OF INDIA CORPORATE AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4016
ANSWERED ON:20.03.2015
SPECIAL FUND FOR START-UP COMPANIES
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Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Government proposes to start/create a special fund for establishing start-up companies in the country;
- (b) if so, the details thereof along with the progress made in this regard so far;
- (c) whether the Government has identified the source of these funds; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY)

(a) to (d):- SIDBI has been contributing to various Venture Capital Funds (VCFs) since 1995. A Rupees Ten Thousand crore fund was proposed in the 2014-15 Budget to act as a catalyst to attract private capital by way of providing equity, quasi equity, soft loans and other risk capital for start-up companies. Reserve Bank of India (RBI) has already allocated Rs. 10,000 crore to SIDBI from Priority Sector Lending (PSL) shortfall for a period of 3 years.